

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

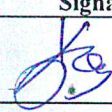
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

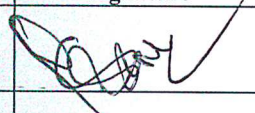
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHAY KUMAR JAIN	PCA	9246107073	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Samuel Nagadolei	PCA	98850 88009	

ORDER

PCA for the Petitioner present and stated that they received communication from the Corporate Debtor stating that they are intending to settle the matter and they are meeting for discussions on 17.12.2019. In this regard, he prayed time for submitting the outcome of the discussions. He undertakes to file joint memo of settlement in case if the matter is settled. PCS for the Respondent present and also stated the same. At request of both sides, time is enlarged. Put up the matter on 18.12.2019.



